

F.No.F-4-201-14/Accounts
TELECOM REGULATORY AUTHORITY OF INDIA
Mahanagar Doorsanchar Bhawan
Jawahar Lal Nehru Marg, Old Minto Road
New Delhi-110 002

Dated: 3rd April, 2013

To,

Subject: Quotations from Actuaries for computation of Gratuity and Leave Encashment Liability as per AS-15(Revised) as on 31st March, 2013 for TRAI.

Dear Sir,

Telecom Regulatory Authority of India (hereinafter referred to as TRAI) is inviting quotations from Actuaries for computation of Gratuity and Leave Encashment Liability as per AS-15 (Revised) as on 31st March, 2013 from companies, firms or individuals who have adequate experience in the above job.

2. TRAI is having about 140 regular employees for which the computation of above liabilities is to be done.
3. The bidders may submit their quotations by **20th April, 2013**.
4. TRAI reserves the right to reject any or all the offers without assigning any reason.

Sd/-

(Surendra Chawla)
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